

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE
PUBLIC NOTICE NO. 09 (RE-2001)/1997-2002
NEW DELHI : DATED : 01/05/2000.

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.

3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.

4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2403, the new entries from Sl.No.A-2404 to A-2428 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1521, the new entries from Sl.No.C-1522 to C-1530 shall be added as per Annexure "C" to this Public Notice.

LEATHER PRODUCTS

After the existing entry at Sl.No.G-46, a new entry Sl.No.G-47 shall be added as per Annexure "C" to this Public Notice.

TEXTILE PRODUCTS

After the existing entry at Sl.No.J-311, a new entry Sl.No.J-312 shall be added as per Annexure "C" to this Public Notice.

5. In the Hand Book of Procedures (Vol.-2) 1997-2002, as amended, Input Output Norms are valid, in some cases, upto a specified period. In all such cases, validity of Input Output Norms shall stand extended upto 30th September, 2000.

This issues in Public interest.

Sd/-

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE

(S. L. GUPTA)

DY. DIRECTOR GENERAL OF FOREIGN TRADE

FOR DIRECTOR GENERAL OF FOREIGN TRADE

**Annexure "A" to the
Public Notice No.9
Dated: 01/05/2000**

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	AMENDMENTS/CORRECTIONS
1	2	3	4
1.	14	<u>Chemicals & Allied Products</u> Sl.No.A58	After import item No. 3(c) the following item along with quantity shall be added:- "(d)Potassium Carbonate - 0.267 kg"
2.	17	<u>Chemicals & Allied Products</u> Sl.No.A69	After import item No. 3(b) the following item along with quantity shall be added:- "(c) Potassium Carbonate - 0.174 kg"
3.	19	<u>Chemicals & Allied Products</u>	The norms covered by this entry shall be substituted by the following:-

		Sl.No.A84	
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A84	Betamethasone Dipropionate BP 93/USP 23	1 kg	1.17-Alpha 1-Di- Hydroxy-16-Beta Methyl- 9-Beta, 11-Beta-Epoxy Prigma-1, 4-Diene-3, 20- Diene (DB-XI) 2.Triethyl Ortho Propionate/ Trimethyl Ortho Propionate	1.125 kg 0.65 kg

4.	35	<u>Chemicals & Allied Products</u> Sl.No.A177	The description of import item No. 1 along with quantity shall be amended to read as under:- "1. 6 APA - 0.49 kg OR i) Pencillin G Potassium - 1.568 BOU ii)Methylene Chloride - 0.49 kg iii)Pen. G Amidase - 0.822 gm".
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5.	44	<u>Chemicals & Allied Products</u> Sl.No.A238	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A238	Flucloxacillin Sodium	1 Kg	1.Amino Penicillanic Acid (6 APA)	0.502 kg
			OR	
			1.a) Pencillin G Potassium First Crystal	1.606 BOU
			b)Penicillin G Amidase Enzyme	0.842 gm
			c)Methylene Chloride/ Butyl Acetate	0.502 kg
			1.FCMIC Chloride	0.706 kg
			OR	
			2. a)2-Fluoro-6-Chloro Benzaldehyde	0.806 kg
			b)Hydroxylamine Sulphate	0.537 kg
			c)Methyl Aceto	

			Acetate	0.77 kg
			d)Chloroform	0.95 kg
			e)Sodium Hydroxide	0.76 kg
			3. 2-Ethyl Hexanoic Acid	0.37 kg
			4. Methylene Chloride	1.30 kgs
			5. Acetone	0.50 kg
			6. Chloroform	0.90 kg

6.	73	<u>Chemicals & Allied Products</u> Sl.No.A487	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A487	Acid Black 172 (100% Dye content)	1 kg	1.Beta Napththol 2.Sodium Nitrite 3.Twitchell Oil	0.746 kg 0.251 kg 0.020 kg

7.	146	<u>Chemicals & Allied Products</u> Sl.No.A1045	The norms covered by this entry shall be substituted by the following:-
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	Export Item	Qty.	Import Item	Qty Allowed
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A1045	Laboratory Equipment/ Glassware made of Fused Silica/ Quartz/ Borosilicate	1 kg	1. Relevant Fused Silica/ Quartz Borosilicate Tube of assorted size and thickness	1.70 kg

8.	164	<u>Chemicals & Allied Products</u> Sl.No.A1280	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A1280	Cocoamidopropyl Betaine (36 +/- 2% Solids) (Active matter 29% minimum)	1 kg	1.Coconut Fatty Acid OR Methyl Ester of Coconut fatty Acid	0.187 kg 0.190 kg
			2.Dimethyl Amino Acid	0.087 kg
			3.Sodium Monochloro Acetate	0.093 kg
			OR	
			4.Monochloro Acetic Acid	0.077 kg

		5.Caustic Soda Flakes	0.033 kg
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9.	210	<u>Chemicals & Allied Products</u> Sl.No.A1676	1. The description of the export product shall be amended to read as under:- "Chlorobutyl or Bromobutyl/Natural Rubber Blended Tubes." 2. The description of import item No. 1 shall be amended to read as under:- "Relevant Chlorobutyl Rubber or Bromobutyl Rubber"
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10.	214	<u>Chemicals & Allied Products</u> Sl.No.A1687	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
A1687	Metal fitted/ Bonded/ Un-bonded rubber Part (Moulded/ Extruded) including Engine Mounting and Automotive Parts	1 kg	1.Mild Steel Sheets/ coils/ Plates/ Rods/ Rounds/ Strips 1.Relevant Rubber Compound consisting of the following:-	1.30 kg/kg content in the export product

2. (a) Relevant Natural Rubber/ Synthetic Rubber depending upon the description of the product to be exported	0.63 kg/kg content of Rubber compound in the export product
(b) Carbon Black	0.126 kg/kg content of Rubber compound in the export product
(c) Zinc Oxide	0.0315 kg/kg content of Rubber compound in the export product
(d) Rubber Chemicals viz. Antioxidant/ Accellerator/ retarder And Peptizer	0.012 kg/kg content of Rubber compound in the export product
	0.042 kg/kg content of Rubber

			(e) Misc. chemicals viz. Stearic Acid, Insoluble Sulphur, Silicon Oil	compound in the export product
			3. Bonding agent	0.01 kg/kg of steel in the export product

Note:-1 The CIF value of rubber Chemicals and Miscellaneous Chemicals should not exceed 7% of FOB value of exports.

Note:-2 The bonding agents shall not be allowed for import in the case of metal unbonded part or fitted part.

11.	302	<u>Chemicals & Allied Products</u> Sl.No.A2263	The description of import item No. 6 along with quantity shall be amended to read as under:- "2- Methoxy Propene - 0.905 kg OR 2,2-Dimethoxy Propane - 1.45 kg"
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12.	307	<u>Chemicals & Allied Products</u> Sl.No.A2302	The quantity of import item Nos. 8, 9, & 10 shall be amended to read as under:- "8. Glass Vials - 11,500 Nos 9. Rubber Stopper - 11,000 Nos
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			10.Aluminium - 11,000 Nos" Caps/Seals
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13.	308	<u>Chemicals & Allied Products</u> Sl.No.A2304	The quantity of import item Nos. 8, 9, & 10 shall be amended to read as under:- "8. Glass Vials - 5,750 Nos 9. Rubber Stopper - 5,500 Nos 10.Aluminium - 5,500 Nos" Caps/Seals
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14.	443	Engineering Product Sl.No.C187	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
C187	A.Electric Lamp Caps (Aluminium)/ GLS Caps B22D & E 27/27	1000 pcs.	1.Aluminium Strip OR Aluminium Ingot OR Aluminium Scrap	2.916 kg 2.974 kg 3.047 kg

			1.Brass Strip	0.224 kg
			OR	
			Brass Cathode/ Rod	0.233 kg
	B. FTL Caps (G-13/35 mm)	1000 pcs.	1.Aluminium Strip	2.55 kg
			OR	2.601 kgs
			Aluminium Ingot	2020 Nos.
			2.Brass Pin	
	C. FTL Caps (G-13/24 mm or 24.5 mm)	1000 pcs.	1.Aluminum Strip	1.65 kg
			OR	
			Aluminium Ingot	1.683 kg
			OR	
			Aluminium Scrap	1.724 kg
			1.Brass Pin	2020 Nos.

15.	531	Engineering Product Sl.No.C472	In the note below this norm, the words viz. "Table 2" shall be substituted by "Table 3".
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16.	657	Engineering Product Sl.No.C1058	The description of export product alongwith quantity shall be corrected to read as under:-
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			"Lead Acid Storage - 1 No." Batteries of all types/ Battery Cells"
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17.	720	Engineering Product Sl.No.C1343	The norms covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
C1343	Typewriter (Manual) with ABS Casing Top cover and Keyboard frame	1000 Nos.	1.High carbon Steel Strip (0.97 x 55 mm) 2.ABS Granules 3.Aluminium Alloy Ingots	574 kg 1250 kg 4700 kg
			4.Steel wires (Tempered and hardened/ Profiles) 5.Steel Rollers 6.Steel Type sets	138 kg 8000 Nos. 45000 Nos.

18.	738	Engineering Product Sl.No.C1400	The description of import item No. 1 shall be amended to read as under:- "1. Aluminium Tube of relevant size in terms of LD/O.D."
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	768	Engineering Table-2	The engineering Table-2 appearing at the end of Group-C (engineering Products) shall be deleted.
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19.	869	Plastic Product Sl.No.H66	The description of the export product shall be amended to read as under:- "Disposable Plastic Cups, Glasses, Plates, Trays, Bowls, Containers & Lids made of Polystyrene."
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20.	960	Textile Product Sl.No.J21	The description of the export product shall be amended to read as under:- "Polyester/Cotton Blended Grey/Bleached Fabrics."
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21.	974	Textile Product Sl.No.J68	After import item No. 1 the following item along with quantity shall be added:- 2.Raw cotton - 1.22 kg/kg content in the export product.
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22.	981& 982	Textile Product Sl.No.J92	In import item No. 1, the following alternative item shall be added:- "OR Raw cotton for carded counts of yarn of 40s
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			& below - 1.225kg/kg content in the export product
			OR Raw cotton for combed counts of yarn of 40s and below - 1.289kg/kg content in and the export product OR Raw cotton for combed counts of yarn of Above 40s ". - 1.325kg/kg content in the Export product

23.	982	Textile Product Sl.No.J93	In import item No. 2, the following alternative item shall be added:- "OR Raw cotton for carded counts of yarn of 40s & below - 1.175 kg/kg content in the export product OR Raw cotton for combed counts of yarn of
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			40s and below - 1.270kg/kg content in the export product OR Raw cotton for combed counts of yarn of Above 40s". - 1.290kg/kg content in the Export product
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24.	982	Textile Product Sl.No.J94	In import item No. 1, the following alternative item shall be added:- "OR Raw cotton for carded counts of yarn of 40s & below - 1.225 kg/kg content in the export product OR Raw cotton for combed counts of yarn of 40s and below - 1.289kg/kg content in the export product OR Raw cotton for combed counts of yarn of
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			Above 40s" - 1.325kg/kg content in the export Product
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25.	982	Textile Product Sl.No.J95	After import product No. 2, the following item along with quantity shall be added:- "3. Raw cotton for carded counts of yarn of 40s & below - 1.225 kg/kg content in the export product OR Raw cotton for combed counts of yarn of 40s and below - 1.289kg/kg content in the export product OR Raw cotton for combed counts of yarn of Above 40s". - 1.325kg/kg content in the Export product
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26.	983	Textile Product Sl.No.J100	The description of the export product shall be amended to read as under:- "Combed Cotton/Melange Yarn of counts 40s and below"
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27.	983	Textile Product Sl.No.J101	The description of the export product shall be amended to read as under:- "Combed Cotton/Melange Yarn of counts above 40s"
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28.	983 & 984	Textile Product Sl.No.J103	In import item No. 1 the following alternative item along with quantity shall be added:- "OR Raw cotton for carded counts of yarn of 40s & below - 1.225 kg content in the export product OR Raw cotton for combed counts of yarn of 40s and below - 1.289 kg content in the export OR Raw cotton for combed counts of yarn of Above 40s ". - 1.325 kg content in the export Product"
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29.	984	Textile Product Sl.No.J105	In import item No. 2 the following alternative item with quantity shall be added:- "OR Raw cotton for carded counts of yarn of 40s & below - 1.225 kg content in the export product
			OR Raw cotton for combed Counts of yarn of 40s and below - 1.289 kg content in the export product OR Raw cotton for combed counts of yarn of Above 40s "- 1.325 kg content in the export Product"
30.	1000	Textile Product Sl.No.J225	In import item No. 1 the following alternative item along with quantity shall be added: "OR Wool Yarn - 1.10 kg content in the export Product"

32.	1012	Miscellaneous Product Sl.No.J300	The quantity of the import item No.1 shall be corrected to read as under:- "0.90 Mtrs"
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33.	1042	Miscellaneous Product Sl.No.K122	The quantity of the import item No.4 shall be corrected to read as under:- "166 Sq. Mtrs"
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34.	1043	Miscellaneous Product Sl.No.K123	The quantity of the import item No.4 shall be corrected to read as under:- "174 Sq. Mtrs"
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35.	1043	Miscellaneous Product Sl.No.K124	The quantity of the import item No.4 shall be corrected to read as under:- "183 Sq. Mtrs"
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Annexure "B" to the

Public Notice No.9

Dated: 01/05/2000

CHEMICALS AND ALLIED PRODUCTS

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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2404	Antimony Trisulphide 99.8% purity	1 kg	1.Antimony Trioxide 2.Sodium Sulphide	0.900 kg 0.300 kg
A2405	Cloxacillin Benzathine	1 kg	1.Potassium Penicillin G First Crystal 2.Penicillin G Amidase 3.3-(2-Chlorophenyl)-5-Methyl Isoxazole-4-Carbonyl Chloride)(CMIC Chloride) OR i.Ortho Chloro Bezaldehyde ii.Hydroxyl Amine Sulphate iii.Methyl Aceto Acetate iv.Chloroform 1.Activated Carbon 2.Methylene Chloride 3.Acetone 4.Chloroform 5.Isopropyl Alcohol	1.645 BOU 0.863 gm 0.628 kg 0.666 kg 0.50 kg 1.332 kg 0.950 kg 100 gm 2.28kg

				0.476 kg
				0.952 kg
				0.50 kg
A2406	Ketoconazole USP 23	1 kg	1.2,4 Dichloro Acetophenone 2.Imidazole 3.1-Acetyl-4-(4-Hydroxy Phenyl) Piperazone 4.Toluene 5.Methanol 6.Dimethyl formamide 7.Acetone 8.Dimethyl Sulfoxide	1.365 kg 1.584 kg 0.776 kg 9.12 kg 14.35 kg 0.90 kg 3.60 kg 1.566 kg
A2407	2-(Hydroxy Methyl) 3,5, Dimethyl-4-Methoxy Pyridine (Omeprazole Intermediate)	1 kg	1.2,3,5, Tri Methyl Pyridine 2.N-Butanol 3.Methylene Chloride 4.Activated Carbon 5.Phosphotungstic Acid (CAT-44)	1.990 kg 4.000 kg 10.000 kg 0.200 kg 0.100 kg

A2408	4-Amino-2- (4-(1,4-Benzodioxan-2-Carbonyl)- Piperazin-1- YL)-6, 7-Dimethoxy auinozoline monomethane Sulfonate (Doxazosin Mesyleate)	1 kg	1.(a) 6, 7 Dimethoxy Quinazoline- 2, 4 Dione (b) Dimethyl Acetamide (c) Tetrahydrofuran OR 4-Amino 2-Chloro 6, 7-Dimethoxy Quina-zoline 1.N-(1,4-Benzodioxan-2-YL Carbonyl)- Piperazine 2.Methane Sulfonic Acid 3.Dimethyl formamide 4.Methanol	2.05 kg 0.54 kg 2.83 kg 1.11 kg 1.29 kg 0.29 kg 1.80 kg 4.90 kg
A2409	Loratadine	1 kg	1.3-Chloro Benzyl Cyanide OR 3-Chloro Benzyl Dehyde OR 3-Chloro Benzyl Chloride 2.Methyl/Ethyl Nicotinide 3.4-Chloro-N-Methyl Piperidine	8.62 kg 8.00 kg 9.21 kg 8.63Kg 1.84 kg

			4.N,N dimethyl Carbonyl chloride	5.00Kg
			5.Tetrahydrofuran	22.00 kg
			6.Methylene Chloride	22.00 kg
			7.Acetonitrile/Dimethyl Sulfoxide	16.50 kg
			8.Di-Isopropylamine/ Triethyl Amine	0.50 kg
A2410	Carbamazepine	1 kg	1.Iminodibenzyl OR	1.55 kg
			2. (a)Ortho Nitro Toluene	4.29 kg
			(b)Sodium Methoxide	
			(c)Cyclo Hexane	1.19 kg
			(d)Isopropyl Alcohol	2.51 kg\
			(e)Toluene	0.52 kg
			(f)Methanol	1.53 kg
			3.Potassium Hydroxide	2.15 kg
			4.Bromine	

			5.Orthodichloro Benzene	0.93 kg
			6.Toluene	0.39 kg
			7.Acetone/DMF/ Ethylene Dichloride	1.30 kg
				1.21 kg
				2.00 kg
A2411	Ceramic Colour Yellow orange (containg : Antimony Trioxide 28.8%)	1 kg	1. Antimony Trioxide	0.297 kg
A2412	Aceto Acet Ortho Anisidine	1 kg	1.Acetic Acid	0.855 kg
			2. Ortho Anisidine	0.745 kg
A2413	PVC Folder/ Polypropylene Files/ ZIP Lock Bag	1 No.	1.Relevant PVC Polypropylene Sheet	1.05 kg/kg content in the export product
			2.Relevant Book Binding Board	1.05 kg/kg content in the export product
			3.Relevant components as Contain the export product	
			a.Paper Filling Machanism	Net to net
				Net to net
				Net to net

			b.Metal Rado Slots c.Metal Fingerings d.Metal Riverts	Net to net
A2414	PVC Folder/ Polypropylene Files/Zip Lock Bag	1 No.	1.Relevant PVC/Polypropylene sheet 2.Relevant Book Binding Board 3.Relevant components as contain the export product. a)Paper Filling Mechanism b)Metal Rado Slots c)Metal Fingerings d)Metal Riverts	1.05 kg/kg content in the export product 1.05 kg/kg content in the export product Net to net Net to net Net to net Net to net

A2415	Brief Card	1 MT	1.Wood Pulp 2.Calcium Carbonate Clay 3.Latex 4.CMC (Carboxy Methyl Cellulose)	0.9525 kg 0.019 kg 0.0076 kg 0.004 kg
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			5.Wetend Chemicals 6.Laminating Chemicals 7.Stretch Film 8.Poly Kraft Paper	0.0600 kg 0.049 kg 0.0013 kg 0.015 kg
A2416	Diphenyl Isodecyl Phosphite (DPOP)	1 kg	1.Phenol 2.Isodecyl Alcohol	0.558 kg 0.419 kg
A2417	C-8(3-Hydroxy Naphthalene-2 Carbonyl –(3 Morpholine– Propyl-Amine)	1 kg	1.4- (3 Amino Propyl) Morpholine 2.BON Methyl Ester	0.600 kg 0.841 kg
A2418	Irgaphor Green 1736 1,4 Tetrakis-(2,4-Dimethylpenthyl-3- oxo) 1,4-Tribromo-1,4-(Formyl) Phthalocynate Palladium(II)	1 kg	1.2,4- Dimethyl – 3-Pentanol 2.Sodium Hydride (60% dispersion in paraffin) 3.Palladium chloride 4.N-Methyl Formanilide	1.206 kg 0.415 kg 0.238 kg 1.178 kg
A2419	Irgaphor Green HW 627 (Tetra (2,4 Dimethyl-3-Pentyloxy)	1 kg	1.2,4, Dimethyl-3- Pentanon 2.Sodium Hydride (60% dispersion in paraffin)	1.022 kg 0.352 kg

	Palladium Phthalocyanine)		3.Palladium Chloride	0.183 kg
A2420	Novasol Yellow G liquid (Solvent Yellow 124) (Dye content 55%)	1 kg	1.Vinyl Isobutyl Ether 2.Aromatic Hydro-carbon Solvent C10-C11 (Shellsol AB Aromatic 150)	0.517 kg 0.562 kg

A2421	Opaque white polyester chip	1 kg	1.DMT 2.MEG 3.Barium Sulphate 4.DMIP 5.Antifoam 6.Calcium Acetate 7.Manganese Acetate 8.TPP	0.819 kg 0.297 kg 0.185 kg 0.014 kg 0.00001 kg 0.0007 kg 0.000125 kg 0.0014 kg
A2422	Black - Centred Board	1 MT	1.Wood Pulp 2.Calcium Carbonate Clay 3.Latex (5% concentration) 4.Wet end chemicals Retention Aid, AKD Dimer of Fatty Acid AKD Emulsifier Resin 216, AKD	0.992 kg 0.122 kg 0.0114 kg 0.0505 kg

			Stabiliser 472 Optical Brightening Agent Cutionic Starch Oxide Starch 5.Coating Chemicals (Carboxy Methyl Cellulose, Lubricant, Insolubilizer, Optical brightening Agent, Dispersant, NaOH, coating starch) 6.Laminating Chemicals (Starch, Carboxy, Methyl Cellulose Insolubilizer) 7.Stretch Film 8.Polykraft paper	0.0173 kg 0.0196 kg As per packing policy
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A2423	Polytetrafluoroethylene Dispension (Emulsion Grade, TFE content 59.5+/-0.5%)	1 MT	1.Chloroform 2.Perfluoro-octanic Acid (FC-26)	4.3 MT 0.0075 MT
A2424	Silicone Polymer RS-103 (Trimethyl Sliyl Vinyl Methyl Polysiloxame)	1 kg	Residual Polymer Mixture (Average content-95%)	1.2 kg
A2425	PVC Braided Hoses with Synthetic Yarn	1 kg	1.PVC Resin 2.Dioctyl Ohthalate	0.7 kg 0.250 kg

	(Nylon/Polyester)		3.PVC Stabilizer	0.030 kg	
			4.Relevant Synthetic Yarn (Nylon/ Polyester)	0.070 kg	
N B: 1. The quantity of inputs at S.No. 1,2 & 3 are for PVC compound weight of 933 gms in the export product. For any variation in the PVC compound weight the items at S.No. 1,2 & 3 shall be allowed adopting the following formula: <u>AXB</u> 933 Where A= Quantity allowed for 933 gm PVC compound B= Weight of PVC compound in the export product Note: 2 The quantity of relevant Synthetic yarn at S. No. 4 is for 67 gm of yarn in the export product. For any variation in the relevant yarn weight, the relevant yarn shall be allowed adopting the following formula:- <u>CXD</u> 67 Where C= Quantity allowed for 67 gm yarn content in the export product D= Weight of relevant Synthetic yarn in the export product					
A2426	Glyphosate W/WSL	41%	1 kg	1.Isopropyl Amine Salt of Glyphosate Tech. (62%) 2.Surfactant (Inert Polyoxyethylene)	0.668 kg 0.150 kg

A2427	1-Ethyl-6Hydroxy Methyl-2Pyridine Carbonylamide	4- 3-	1 kg	1.Ethyl Cyanoacetate 2.Mono ethyl Amine 3.Methyl Aceto acetate	0.688 kg 0.315 kg 0.692 kg
A2428	Nylon 6/66 Co- polymer mono- filament yarn (soft grade)		1 kg	1.Nylon 6/66 Copolymer Chips 2.Antioxidant 3.Surface Active Agent 4.Finish Oil 5.Relevant PP/PS granules for bobbins	1.05kg/kg 0.002 kg 0.001 kg 0.001 kg 1.05 kg/kg content in the export product
Note: For the export of Nylon 6/66 co-polymer mono-filament yarn (soft grade) upto 500 mtrs length in smaller disposable bobbins/ coils, nylon 6/66 co-polymer chips shall be allowed at the rate of 1.08 kg/kg instead of 1.05 kg/kg in the export product.					

Annexure "C" to the

Public Notice No.9

Dated: 01/05/2000

ENGINEERING PRODUCTS

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			11.Relevant Housing Cable drum 12.Relevant Stop Assembly 13.Relevant Hook Assembly Swivel 14.Relevant Housing- cover 15.Relevant Cover 16.Relevant Hub-main spring	1 No. 2 Nos.
			17.Relevant Assembly Main Spring and retainer 18.Relevant Hook 19.Relevant Cable 20.Relevant Clamp cable 21.Relevant Separator plate 22.Relevant Housing cable drum	2 Nos. 1 No. 1 No. 1 No. 1 No. 1 No.

[illegible]

[illegible]

			12.Relevant Upper valve case Lid	1 No.
			13.Relevant Lower Valve case Lid	1 No.
			14.Relevant Valve Case	1 No.
			15.Relevant Back Head Bolt	2 Nos.
			16.Relevant Hood-Muffler complete	1 No.
Note: The import of components shall be allowed on net to net basis with accountability clause.				
C1525	Pneumatic Tool Balancer with balance capacity upto 75 lb (34.1 kg)	1No.	1.Relevant Main Spring Anchor	1 No.
			2.Relevant Bearing Ball	1 No.
			3.Relevant Drum cable Assembly	1 No.
			4.Relevant Gear worm	1 No.
			5.Relevant Shaft worm gear	1 No.
			6.Relevant Retainer ball(Thrust)	1 No.
			7.Relevant Race Retainer	1 No.

8.Relevant Ball race	1 No.
9.Relevant worm	1 No.
10.Relevant ball bearing	1 No.
11.Relevant Guide plate	1 No.
12.Relevant stop shield	1 No.
13.Relevant Housing cable drum	1 No. 2 Nos.
14.Relevant stop assembly	1 No.
15.Relevant Hook Assembly Swivel	1 No.
16.Relevant cover	1 No.
17.Relevant Hub main spring	1 No.
18.Relevant Assembly main spring and retainer	1 No.
19.Relevant hook	
20.Relevant cable	
21.Relevant Clamp cable	
22.Relevant Latch	

Note: The import of components shall be allowed on net to net basis with accountability clause.

C1526	Pneumatic Tool Reversible Drill with the speed of 350 R.P.M. and above upto and including 750 R.P.M.	1 No.	1.Relevant Air Handle Cap	1 No.
			2.Relevant Valve	1 No.
			3.Relevant Live air Handle sleeve	1 No.
			4.Relevant Governor plunger	1 No.
			5.Relevant Governor stop pin	1 No.
			6.Relevant Governor bushing	1 No.
			7.Relevant Governor weight	2 Nos.
			8.Relevant Governor body	
			9.Relevant Governor pin	1 No. 1 No.
			10.Relevant Reverse sleeve	1 No.
			11.Relevant ball bearing	

12.Relevent handle	dead	2 Nos.
13.Relevent Universal Joint		1 No. 1 No.
14.Relevent plug	round	
15.Relevent plate	end	1 No. 1 No.
16.Relevent bearing	ball	1 No.
17.Relevent Liner		1 No.
18.Relevent rotor		1 No.
19.Relevent collar	spindle	1 No. 1 No.
20.Relevent plate	end	1 No.
21.Relevent gear	spindle	1 No. 1 No.
22.relevent gear case		1 No.
23.Relevent collar		2 Nos.
24.Relevent pinion	gear	1 No.

25.Relevent ball bearing	1 No.
	1 No.
26.Relevent sleeve	1 No.
27.Relevent oil regulating plug	1 No.
28.Relevent dowel	1 No.
29.Relevent muffler cover	1 No.
	1 No.
30.Relevent feed post	
31.Relevent bearing	1 No.
32.Relevent feed sleeve handle	1 No.
33.Relevent transfer plate	1 No.
34.Relevent cylinder cap	1 No.
	1 No.
35.Relevent spindle	3
	Nos.
36.Relevent feed sleeve centre	1 No.
37.Relevent feed sleeve	
	1 No.

			38.Relevant socket shank	
			39.Relevant dowel	
			40.Relevant cylinder & bushing assembly	
			41.Relevant live air handle stem & bush	

C1527	Pneumatic Tool-Non Reversible Drill with the speed of 350 RPM and above upto and including 750 RPM.	1 No.	1.Relevant Cap 2.Relevant Valve 3.Relevant Live Air handle sleeve 4.Relevant Adaptor Flange 5.Relevant Governor bushing 6.Relevant Governor weight 7.Relevant Governor body 8.Relevant Governor pin	1 No. 1 No. 1 No. 1 No. 1 No. 2 Nos. 1 No. 1 No. 1 No.
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9.Relevant cylinder	1 No.
10.Relevant Ball Bearing	2 Nos.
11.Relevant Dead Handle	1 No.
12.Relevant End Plate	1 No.
13.Relevant Ball Bearing	1 No.
14.Relevant throttle roller protector	1 No.
15.Relevant Cylinder liner	1 No.
16.Relevant Rotor	1 No.
17.Relevant Spindle collar	1 No.
18.Relevant end plate	1 No.
19.Relevant Spindle gear	1 No.
20.Relevant Gear case	2 Nos.
21.Relevant Collar	

			22.Relevant Gear Pinion	
			23.Relevant Ball Bearing	
			24.Relevant Spindle	1 No.
			25.Relevant Bearing	1 No.
			26.Relevant Transfer Plate	1 No.
			27.Relevant Cylinder cap	1 No.
			28.Relevant Governor Stop Pin	1 No.
			29.Relevant G Plunger	1 No.
			30.Relevant Dowel	3 Nos.
			31.Relevant Dowel	1 No.
			32.Relevant Stem & Bushing Assembly	1 No.
Note: The import of components shall be allowed on net to net basis with accountability clause.				
C1528	Pneumatic Tool-Reversible Drill with the speed above 100 RPM	.	1.Relevant Centre	1 No.
			2.Relevant Bushing	1 No.
			3.Relevant end plate	1 No.

upto and including 350 RPM.		4.Relevant Feed Post	1 No.
		5.Relevant Rotor	1 No.
		6.Relevant Liner	1 No.
		7.Relevant rotor housing assembly	1 No.
		8.Relevant Plate	1 No.
		9.Relevant Ball Bearing	1 No.
		10.Relevant spindle gear	
		11.Relevant Gear case assembly	1 No.
		12.Relevant throttle valve	1 No.
		13.Relevant end Plate	1 No.
		14.Relevant Gear Stud	1 No.
		15.Relevant Ball Bearing	1 No.
		16.Relevant Valve cage	1 No.
		17.Relevant Valve pin	1 No.
		18.Relevant Bearing clamp nut	1 No.

19.Relevant Lever	Governor	1 No.
		1 No.
20.Relevant body	Governor	
21.Relevant push pin	Governor	1 No.
		1 No.
22.Relevant Ball Bearing		
23.Relevant Nut		1 No.
24.Relevant weight	Governor	2 Nos.
25.Relevant Muffler		
26.Relevant Plate	Transfer	1 No.
		1 No.
27.Relevant Collar		1 No.
28.Relevant roller race		1 No.
29.Relevant bearing assembly	roller	1 No.
30.Relevant washer	Retainer	2 Nos.
		1 No.
31.Relevant packing nut		1 No.
32.Relevant extractor pin		1 No.
33.Relevant gear pinion		

			34.Relevant internal gear	1 No.
			35.Relevant internal gear	1 No.
			36.Relevant Ball Bearing	2 Nos.
			37.Relevant Ball Bearing	3 Nos.
			38.Relevant Dead handle	1 No.
			39.Relevant live air handle stem assembly	1 No.
			40.Relevant Sleeve	1 No.
			41.Relevant set screw	1 No.
			42.Relevant throttle valve	1 No.
			43.Relevant throttle cap	1 No.
			44.Relevant seat	1 No.
			45.Relevant universal joint	1 No.
			46.Relevant sleeve	1 No.
			47.Relevant retainer sleeve	
			48.Relevant protection sleeve	

			49.Relevant throttle valve plate	1 No.
			50.Relevant ball bearing	1 No.
			51.Relevant cylinder cap	1 No.
			52.Relevant Feed sleeve handle	1 No.
			53.Relevant Screw	1 No.
			54.Relevant Spindle	1 No.
			55.Relevant Bearing spacer	2 Nos.
			56.Relevant Dowel	
Note: The import of component shall be allowed on net to net basis with accountability clause.				
C1529	Pneumatic Tool-Reversible Drill with the speed upto 100 R.P.M.	1 No.	1.Relevant Centre 2.Relevant Bushing 3.Relevant end plate 4.Relevant Feed Post	1 No. 1 No. 1 No. 1 No. 1 No.

5.Relevant Rotor	1 No.
6.Relevant Liner	1 No.
7.Relevant Rotor housing assembly	1 No.
8.Relevant Dead Handle	1 No.
9.Relevant Plate	1 No.
10.Relevant Ball Bearing	1 No.
11.Relevant throttle valve	1 No.
12.Relevant end plate	1 No.
13.Relevant gear stud	1 No.
14.Relevant ball bearing	1 No.
15.Relevant nut	1 No.
16.Relevant muffler	1 No.
17.Relevant protection sleeve	1 No.

18.Relevant governor lever	1 No.
	1 No.
19.Relevant governor push pin	1 No.
20.Relevant ball bearing	1 No.
	1 No.
21.Relevant nut	1 No.
22.Relevant Muffler	1 No.
23.Relevant protection sleeve	1 No.
	1 No.
24.Relevant throttle cap	1 No.
25.Relevant roller bearing assembly	1 No.
26.Relevant packing nut	1 No.
27.Relevant ball bearing	1 No.
	1 No.
28.Relevant ball bearing	2 Nos.
	1 No.
29.Relevant transfer plate	

30.Relevant cylinder cap	1 No.
	1 No.
31.Relevant feed sleeve handle	1 No.
32.Relevant throttle valve	1 No.
33.Relevant screw	1 No.
34.Relevant roller race	1 No.
35.Relevant retainer washer	1 No.
	1 No.
36.Relevant throttle valve plate	
37.Relevant seat	1 No.
38.Relevant Collar	1 No.
39.Relevant sleeve	
	1 No.
40.Relevant Retainer sleeve	1 No.
41.Relevant sleeve	1 No.
42.Relevant Universal Joint	1 No.
	4 Nos.

43.Relevant Extractor Pin	1 No.
44.Relevant Governor Body	2 Nos.
45.Relevant Spindle	1 No.
46.Relevant Bearing spacer	1 No.
47.Relevant Internal gear	2 Nos.
48.Relevant gear pinion	
49.Relevant internal gear	
50.Relevant spindle gear	
51.Relevant Governor weight	
52.Relevant set screw	
53.Relevant Dowel	
54.Relevant Live air handle stem assembly	

			55.Relevant gear case assembly	
			56.Relevant ball bearing	

Note : The import of components shall be allowed on net to net basis with accountability clause.

C1530	Movements for Electrical Measuring Instruments type: Moving iron, Moving Coil, Dynamo Meter, Bimetallic Reed Type, Namely Volt Meter, Ammeter, Frequency Meter WATT meter, multimeters Insulation testers, Maximum Demand Indicator, Power factor meter.	1 No.	1. Plastic Moulding Powder:	50 gms
			a. ABS	
			b. Polycarbonate	
			c. Polyphenylene Oxide	Net+5% wastage
			d. Polyacetal	
			e. Polycarbonate	
			f. Polyamide	
			g. Phenol Formaldehyde (Bakelite) Power and Moulded components thereof	
			2. Silicon Oils	1 gm
			3. Industrial Jewels with screws	2 Nos.
			4. Pivots	2 Nos.
			5. Hair Springs	Net to net

			6.Super Enamelled Copper wire 7.Duralumin Rods Free Cutting Aluminium Rods, Capillary Tubes: a. Copper Bars/strips b. Manganin wire/Rods c. Eureka Wire/ Rods	Net to net Net+2% wastage
			8.Magnet Centre Core 9.Coil former 10.Mumetals Permalloy strips & components thereof 11.Pointers/Pointer Arms 12.Tant Bands/ Ligaments 13.Barllium Copper/ Phospher/Bronze strips 14.Aluminum Die Castings 15.Bimetallic Springs	Net to net 1 No. Net to net Net to net Net to net Net+5% wastage (Qty restricted to 20 gms) Net to net 2 Nos.

			16.Springs Steel Strips	Net to net
			17.Transistors, Capacitors, IC's & other electronic Components not covered by Other input entries	Net to net 1 No.
			18.Yoke	1 No.
			19.Hybride Circuits	2 Nos.
			20.Zener Diodes	1 No.
			21.Yoke Holder	1 No.
			22.Lower Boss/under Boss	

Annexure "D" to the

Public Notice No.9

Dated: 01/05/2000

LEATHER PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
G47	Finished Leather Sofa Cover (Stitched)	1000 Sq. ft.	1.Relevant lining	1.05 sq.mtr./ sq. mtr content in

				the export product
			2.Polyester wading	1.05 sq.mtr./sq. mtr content in the export product
			3.Zippers	Net + 1% wastage
			4.Velcro	Net + 2% wastage
			5.Runner (slider)	Net + 1% wastage
			6.Relevant fused tape double	Net + 1 % wastage
Note: 1. The items thread and needle shall not be allowed 2. The norms for the chemical items are to be allowed as per SION G-7 of furnished Leather.				

Annexure "E" to the

Public Notice No.9

Dated: 01/05/2000

TEXTILE PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
J312	Wool/Silk blended Shawls/Scarves/Mufflers and made-ups	kg	1.Scoured wool OR Wool Top OR Wool Yarn 1.Spun Silk Yarn	1.31 kg/kg content in the export product 1.21 kg/kg content in the export product 1.10 kg/kg content in the export product 1.05 kg/kg content in the export product